

**CASTING** be pleased to state :

(a) whether Government are aware that the All India Radio can play a significant role in imparting essential knowledge of the country's Geography to the common people by introducing special programmes in all Stations and that the country being too vast for easy understanding the people in every part are in need of basic knowledge about other parts ; and

(b) if so, the steps Government propose to take in this behalf and the main features thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) :** (a) Yes, Sir. This is true not only of knowledge of geography but that of other aspects of life and culture in different parts of the Country.

(b) Programmes on country's geography are included in school broadcasts and children's programmes. Besides, monthly magazine programmes entitled "Bharat Bharati" depicting life, literature and culture of the people in the various regions of the Country are regularly broadcast by the various Stations of the All India Radio. This matter of dissemination of knowledge of different parts of the country will continue to receive earnest consideration both of the All India Radio and of Government.

**Corruption and Criminal Activity Prevailing in Kamla Market, Delhi**

5502. **DR. RANEN SEN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the press report appearing in the 'Times of India' on the 13th June, 1971 describing Kamla Market in Delhi as a den of corruption and criminal activity ; and

(b) if so, what steps Government have taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) :** (a) and (b). Government have seen the press report appearing in the 'Times of India', dated 13th June, 1971. According to the report of the Delhi Police, the complaint about

widespread bootlegging, sale of narcotics, gambling and trading in foreign exchange and stolen goods is not correct. Forty-eight challans were made in this area in the year 1970-71 for traffic offences and for causing obstruction to the flow of traffic.

**Kidnapping of a boy from Pahar Ganj, Delhi**

5503. **SHRI R. R. SINGH DEO :**  
**SHRI H. K. L. BHAGAT :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been invited to a report in the 'Times of India' of June 20, 1971 regarding kidnapping of a boy from Pahar Ganj, Delhi by certain anti-social elements and the failure of the police to provide necessary assistance in tracing the boy ; and

(b) if so, the reaction of Government in this regard ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) (a) and (b).** Government have seen the report. The Delhi Police had registered a case under Sec. 353 IPC on 4-7-1969 on the report of Shri Ramjilal. The missing boy could neither be traced nor was any evidence of kidnapping available. The case was filed as untraced on 18-4-1969.

On 5-1-1971, the complainant Shri Ramjilal informed the Police that his son had been found at Lalro Mandi Patiala. The case has been reopened and is being investigated.

**Press Reporter's Protest against Ahead-of-Schedule release of Import Policy Book**

5504. **SHRI SHYAMNANDAN MISHRA :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Press Reporters had protested against the ahead-of-Schedule release of the Red Book detailing the Import Policy and its leakage to selected correspondents ; and

(b) whether the Reporters also took strong objection to his broadcast before the Red Book was released ?